

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2016  
NAME OF THE PETITIONER(S) : First City Investments Ltd  
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

REPRESENTATION BY WHOM

T.M. VIJAY PRASAD  
Practicing Company Secretary

Counsel for the petitioners

*Vijay Prasad*

T.M. NAIDU & CO.  
HARISH CHOWDHARY.  
ADVOCATE

COUNSEL FOR RESPONDENTS  
(ALL RESP)

FOR T.M. NAIDU & CO  
*Harish*

**ORDER**

Shri T M Vijayprasad, PCS representing petitioner present. Shri Harish Chowdhary, counsel for R1 & R2 present and filed vakalat for R3 & R4 today. He prayed time for filing counter. Time extended for filing of counter on behalf of R3 & R4 by serving a copy to the other side within a week. Counsel for petitioner is directed to file rejoinder, if any, by the next date of hearing. Put up on 02.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)